

**Shri Alagesan:** The students are distributed all over the country, but no State-wise quota has been fixed.

**Shri S. C. Samanta:** May I know whether with the starting of this institution, the training in the ship *Dufferin* has ceased?

**Shri Alagesan:** Yes, it has ceased with reference to Engineering Cadets.

**Shri B. S. Murthy:** May I know whether all the States have been represented in the admissions made last year?

**Shri Alagesan:** I do not know with regard to last year's admission, but the students, I know, are distributed over all the States.

#### ALL-INDIA WOMEN'S FOOD COUNCIL

\*49. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received and considered the resolutions of the Third All-India Women's Food Council's annual conference held in Madras;

(b) the extent to which Government have agreed to give effect to the resolutions;

(c) whether the scope and activities of this organisation are likely to expand during the next financial year; and

(d) if so, the financial aspect of the expansion?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**  
(a) Yes.

(b) The recommendations made by the Council have been generally accepted and given effect to.

(c) Yes.

(d) So far as the Government is concerned, it will not mean any increase in the Grant-in-aid to the Council during 1954-55 as compared with the previous years.

**Shri S. N. Das:** May I know whether recommendations have been received by the Government that this organisation has served its purpose and it should be closed now?

**Shri M. V. Krishnappa:** The report that we have received is that they are doing excellent and splendid work, and they want to expand the work, and we are going to help them to expand.

**Shri S. N. Das:** May I know whether the Government is aware of the extent of increased expenditure by giving effect to the resolutions passed by the Conference?

**Shri M. V. Krishnappa:** As far as we are concerned, we are not going to increase the grant-in-aid. We are giving Rs. 1,50,000 every year and we are not going to increase that amount.

**Shri S. N. Das:** May I know whether the Government is aware that the organisation is itself raising some funds from the public and if so, what is the amount collected?

**Shri M. V. Krishnappa:** They have asked us to continue the grant-in-aid and we have made a provision of Rs. 1,50,000 for the next year. All that we know is that they have different organisations, and that they are running cafeterias which are very popular.

**Shri S. N. Das:** I wanted to know what is the amount that this organisation has collected and on which basis Government gives money?

**Shri M. V. Krishnappa:** I require notice for that. They have been asking to start a school at Bombay for catering and nutrition. That is under our examination.

#### WAGE BOARDS

\*50. **Shrimati Renu Chakravartty:** Will the Minister of Labour be pleased to state whether Wage Boards for fixing wages in important industries have been constituted as recommended by the Planning Commission?

**The Minister of Labour (Shri V. V. Giri):** No; but several Advisory Committees, Sub-Committees, Advisory Boards, etc., have been set up by various "appropriate Governments" under the Minimum Wages Act, 1948 to assist in the fixation and revision of minimum wages.

I may add that not only these committees, but the Central Advisory Board, under sections 5, 6, 7 and 8 has been established to assist the appropriate Governments in the fixation and revision of minimum wages. Many of them are also functioning as co-ordinating agencies. Several State Governments have set up many of these bodies. These bodies to a great extent serve the purpose for which wage boards were recommended by the Planning Commission.

**Shrimati Renu Chakravartty:** Does it mean that now the wage boards as recommended by the Planning Commission are not going to be set up?

**Shri V. V. Giri:** It is not so. In fact, the Planning Commission's recommendation is based upon the Fair Wages Committee's report. A Fair Wages Bill was introduced in Parliament and we are considering whether it should be introduced again soon.

**Shrimati Renu Chakravartty:** May we know if any rules have been laid down as to how to determine the amount of minimum wages to be given in particular industries?

**Shri V. V. Giri:** The hon. Member is most probably aware that there was a tripartite conference recently in Mysore where all these matters were discussed. The tripartite conference has given certain directions. The Central Advisory Board is soon meeting. I shall place the report of that meeting before the House.

**Shrimati Renu Chakravartty:** Is it contemplated that by the agreement reached by the tripartite agreement powers will be given to the wage boards to revise the decisions of those

boards that have already fixed wages, as also the power to fix wages?

**Shri V. V. Giri:** The tripartite conference has given these directions and the Central Advisory Board is going into that matter.

**Shri T. B. Vittal Rao:** Arising out of the reply given by the hon. Minister that appropriate State Governments have appointed wage boards, may I know whether the Central Government have appointed any wage boards where labour welfare is the direct concern of the Central Government?

**Shri V. V. Giri:** The Central Government has appointed the Central Advisory Board.

**Shri Nanadas:** May I know the representation in the wage boards now constituted?

**Shri V. V. Giri:** It is of a tripartite nature.

**Shri Raghavaiah:** Are the Government aware.....

**Mr. Speaker:** I am going to the next question.

#### 'TRAINING WITHIN INDUSTRY' SCHEME

\*51. **Shri Nanadas:** (a) Will the Minister of Labour be pleased to state whether Government have formulated a "Training within Industry" scheme?

(b) If so, what is the Plan?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes.

(b) It is presumed that the enquiry is about the scheme mentioned in (a), and not about any recommendations in the Five-Year Plan. The services of two foreign experts in T. W. I. have been requisitioned and one of them has already been in the country for the last six months. It is proposed eventually to establish a National T. W. I. Institute in India and officers to man the Institute are proposed to be trained under the foreign experts.

**Shri Nanadas:** What are the subjects that will be taught? To what